

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 53 of 2011 &**  
**IA- 89 of 2011**

**Dated : 5<sup>th</sup> May , 2011**

**Present:       Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

Reliance Infrastructure Limited **Appellant(s)**

**Versus**

M/s Wardha Power Company Ltd. & Anr. **....Respondent(s)**

**Counsel for the Appellant(s):       Mr. Ramji Srinivasan, Sr. Adv. with**  
**Mr. Hasan Murtaza**

**Counsel for the Respondent(s):    Mr. M.G. Ramachandran, Mr. Sanjay Sen,**  
**Mr. Hemant Singh, Ms. Shikha Ohri &**  
**Mr. Ramesh Kumar (Rep.) for R.1**

**ORDER**

**IA- 89 of 2011**

Heard the learned counsel for the Appellant.

Post the matter for hearing the reply arguments on

**09.05.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**